## **HARYANA VIDHAN SABHA**

## **Starred Questions**

To be asked at a meeting of the Haryana Vidhan Sabha to be held on Friday, the 22<sup>nd</sup> February, 2019.

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## To Give Possession Of Houses

- \*2924. SH. LALIT NAGAR, M.L.A.: Will the Urban Local Bodies Minister be pleased to state:
  - a) whether it is a fact that the Sharmik Vihar Colony has been developed in Tigaon Assembly Constituency in 1993 but the possession of the 725 houses of said colony have not been given to the owners even after depositing the money in the year 2007; and
  - b) if so, the reasons thereof togetherwith the time by which the possession of the above said houses is likely to be given to its owners alongwith the details thereof?

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R.K. NANDAL,

Chandigarh:

The 15th February, 2019

Secretary,

Haryana Vidhan Sabha